

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 698  
ANSWERED ON 25/07/2023**

**GRAM PANCHAYATS ADOPTED UNDER SAGY**

**698. SHRI NATARAJAN P.R.:  
DR. VISHNU PRASAD M.K.:  
SHRI T.R.V.S. RAMESH:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of Gram Panchayats adopted under the Saansad Adarsh Gram Yojana (SAGY) during each of the last three years and the current year;**
- (b) whether the Saansad Adarsh Gram Yojana (SAGY) has been effective in ushering development in the selected Gram Panchayats;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether it is a fact that the yojana has proved to be a non-starter even after eight years of its launch in some Gram Panchayats;**
- (e) if so, the details thereof along with the reasons therefor; and**
- (f) the steps being taken by the Government to develop the Gram Panchayats?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a): The Hon'ble Members of Parliament (MPs) adopted 372 Gram Panchayats (GPs) during 2020-21; 338 GPs during 2021-22; 303 GPs during 2022-23; and 217 GPs during the current year(1.4.2023 to 20.7.2023) under the Saansad Adarsh Gram Yojana (SAGY) .**

**(b) to (e): The Saansad Adarsh Gram Yojana has been very effective in ushering all round development in the Gram Panchayats(GP) selected by Hon'ble MPs as per guidelines of the scheme. The Gram Panchayat prepares a Village Development Plan (VDP) and activities proposed in this plan are implemented through convergence of various schemes of the Government of India and the State Governments. SAGY aims to trigger processes, which lead to the holistic development of the adopted Gram Panchayats. As on 20th**

**July 2023, a total of 2,788 SAGY Gram Panchayats out of 3,271 GPs adopted under SAGY have uploaded their VDPs containing 2,42,701 projects. Out of these 1,96,859 i.e., 81% of projects have been completed. There is continuous development of adopted Gram Panchayats under SAGY.**

**(f): The steps being taken by Government to develop the Gram Panchayats under SAGY are given in Annexure .**

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**ANNEXURE REFERRED TO IN PART (f) OF ANSWER TO UNSTARRED QUESTION NO.698 SCHEDULED FOR REPLY IN LOK SABHA ON 25.07.2023**

**The steps being taken by Government to develop the Gram Panchayats under SAGY;**

**(i) 26 Schemes of 17 Ministries of the Government of India have been amended and appropriate advisories have been issued to accord priority to SAGY in respective schemes.**

**(ii) The Ministry has brought out a compilation of 127 Central Sector and Centrally Sponsored and 1,806 State Schemes for convergence under SAGY. This document serves as a ready reckoned, especially for the Members of Parliament, District and Village level officials about the different schemes for possible convergence at the GP level.**

**(iii) The SAGY is reviewed periodically by the Ministry of Rural Development, which includes review by the Hon'ble Minister of Rural Development, Performance Review Committee, Common Review Missions, National Level Monitors, Concurrent Monitoring and Impact Assessment studies.**

**(iv) Ministry has published a document named 'SAHYOG' ([https://saanjhi.gov.in/pdf/Final\\_Book\\_SAGY.pdf](https://saanjhi.gov.in/pdf/Final_Book_SAGY.pdf)) as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.**

**(v) The States have been requested to conduct the State Level Empowered Committee (SLEC) meetings headed by the Chief Secretary to review the implementation process and to ensure seamless convergence of schemes among different State Government Departments.**

**(vi) The Ministry provides training on the preparation of VDP and the approaches to the convergence of schemes to the Charge Officers and other stakeholders of the state, who coordinate the implementation at the local level and are fully responsible and accountable for the implementation of VDP.**

**(vii) The parameters for dynamic ranking of Gram Panchayats have been recently developed and placed on the portal so as to instill competition amongst the selected SAGY GPs.**

**(viii) MoRD has been holding orientation workshops of MP representatives to build their capacities and coordinate better with State Govts in implementation of SAGY programme.**

**(ix) The Ministry organized a CSR conclave with Corporates and PSUs in collaboration with Transforming Rural India Foundation (TRIF) to leverage funds for SAGY GPs.**

**(x) The States/ UTs have been requested to direct the officials concerned to organize District Level Committee meetings regularly to gear up the VDP implementation and also to brief the Hon'ble Members of Parliament.**

**(xi) The Ministry had organized the fifth meeting of the National Level Committee headed by Secretary, Rural Development to ensure the seamless convergence of the Central and Centrally Sponsored schemes in SAGY GPs.**

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